

[Shri F. H. Mohsin]

(iii) The Indian Police Service (Pay) Fourth Amendment Rules, 1973, published in Notification No G.S.R. 1407 in Gazette of India dated the 29th December, 1973.

(iv) The Indian Administrative Service (Fixation of Cadre Strength) Amendment Regulations 1974, published in Notification No. G.S.R. 21 in Gazette of India dated the 12th January, 1974.

(v) The Indian Administrative Service (Pay) Amendment Rules, 1974, published in Notification No. G.S.R. 22 in Gazette of India dated the 12th January, 1974.

(vi) The Indian Forest Service (Fixation of Cadre Strength) Second Amendment Regulations, 1974, published in Notification No. G.S.R. 28(E) in Gazette of India dated the 2nd February, 1974.

(vii) The Indian Police Service (Fixation of Cadre Strength) Amendment Regulations, 1974, published in Notification (pay) Amendment Rules, No. G.S.R. 33 in Gazette of India dated the 19th January, 1974.

(viii) The Indian Police Service (Pay) Amendment Rules, 1974 published in Notification No. G.S.R. 33 in Gazette of India dated the 19th January, 1974.

(ix) The Indian Forest Service (Fixation of Cadre Strength) Fourth Amendment Regulations, 1974, published in Notification No. G.S.R. 142 in Gazette of India dated the 3rd January, 1974.

[Placed in Library. See No. LT-6242/74.]

MINES (AMENDMENT) RULES AND PAYMENT OF WAGES (MINES) AMENDMENT RULES

THE MINISTER OF LABOUR (SHRI RAGHUNATHA REDDY): I beg to lay on the Table—

- (1) A copy of the Mines (Amendment) Rules, 1973 (Hindi and English versions) published in Notification No. G.S.R. 18 in Gazette of India dated the 5th January, 1974 under sub-section (7) of section 59 of the Mines Act, 1952.

[Placed in Library. See No. LT-6243/74.]

- (2) A copy of the Payment of Wages (Mines) Amendment Rules, 1973 (Hindi and English versions) published in Notification No. G.S.R. 1423 in Gazette of India dated the 29th December, 1973, under section (6) of section 26 of the Payment of Wages Act, 1936.

[Placed in Library. See No. LT-6244/74.]

NOTIFICATION UNDER PASSPORTS ACT

THE MINISTER OF STATE IN THE MINISTRY OF EXTERNAL AFFAIRS (SHRI SURENDRA PAL SINGH): I beg to lay on the Table a copy of Notification No. G.S.R. 530(E) (Hindi and English versions) published in Gazette of India dated the 19th December, 1973 issued under section 15 of the Passports Act, 1967.

[Placed in Library. See N.4 LT-6245/74.]

CENTRAL INDUSTRIAL SECURITY FORCE (FIRST AMENDMENT) RULES

SHRI F. H. MOHSIN: I beg to lay on the Table a copy of the Central Industrial Security Force (First Amendment) Rules, 1974 (Hindi and English versions) published in Notification No. G.S.R. 102 in Gazette of

India dated the 26th January, 1974, under sub-section (3) of section 22 of the Central Industrial Security Force Act, 1986.

[Placed in Library. See No. LT-6246/74.]

NOTIFICATION UNDER NAVY ACT

THE DEPUTY MINISTER IN THE
MINISTRY OF DEFENCE (SHRI J. B.
PATNAIK):

(1) I beg to re-lay on the Table a copy of the Naval Ceremonial, Conditions of Service and Miscellaneous (Fifth Amendment) Regulations, 1973 (Hind and English versions) published in Notification No. S.R.O. 244 in Gazette of India dated the 16th September, 1973 under section 185 of the Navy Act, 1957.

[Placed in Library. See No. LT-5837/74.]

(2) I beg to lay on the Table a copy of the Navy Leave (Fourth Amendment) Regulations, 1973 (Hindi and English versions) published in Notification No. S.R.O. 382 Gazette of India date the 29th December, 1973, under section 185 of the Navy Act, 1957.

[Placed in Library. See No. LT-6247/74.]

STATEMENT SHOWING ACTION TAKEN BY GOVERNMENT ON ASSURANCES

THE DEPUTY MINISTER IN THE
MINISTRY OF PARLIAMENTARY
AFFAIRS (SHRI B. SHANKARA-
NAND): I beg to lay on the Table the following statements showing the action taken by the Government on various assurances, promises and undertakings given by the Ministers during the various sessions of Lok Sabha:—

Fourth Lok Sabha

(i) Statement No. XXXIII	. Fifth Session, 1968
(ii) Statement No. XXXIII	. Eighth Session, 1969
(iii) Statement No. XXXIII	. Ninth Session, 1969
(iv) Statement No. XXXV.	. Tenth Session, 1970
(v) Statement No. XXIII .	. Eleventh Session, 1970
(iv) Statement No. XXV .	. Twelfth Session, 1970

Fifth Lok Sabha

(viii) Statement No. XXIII	. . . First Session, 1971
(viii) Statement No. XXVIII	. . . Second Session, 1971
(ix) Statement No. XVIII Third Session, 1971
(x) Statement No. XVIII	. . . Fourth Session, 1972
(xi) Statement No. XII Fifth Session, 1972
(xii) Statement No. X Sixth Session, 1972
(xiii) Statement No. XI Seventh Session, 1973
(xiv) Statement No. V Eighth Session, 1973
(xv) Statement No. II Ninth Session, 1973

[Placed in Library. See No. LT-6248/74]